

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 230

Company Petition/110/2023

IN THE MATTER OF:

Vandana Jain & Anr.

... **Appellant/Petitioner**

Versus

Shapes Steel & Strips Pvt. Ltd. Anr.

... **Respondent**

Under Section: 241-242 Comp. Act.

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH

HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Akshit Gupta

For the Respondent : Adv. Vishal Gera fro R-2

HYBRID HEARING (PHYSICAL & VC)

ORDER

Pleadings are complete. Nevertheless, as prayed by the Ld. Counsel appearing for the Respondent No. 2 hearing is deferred to 31.05.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**